

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 138 OF 2017

Dated: 18th February, 2019

In the matter of:

Kerala State Electricity Board Ltd.

... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter for hearing on **25.03.2019.**

(Court Master/PA)

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